

**THE HIGH COURT OF TRIPURA  
AGARTALA**

No.F.3(14)-HC/14-21/ 2422-23

**Dated, Agartala,  
The 6<sup>th</sup> February, 2021**

**NOTICE INVITING TENDER**

Sealed Tender/ Quotations are invited from Registered Firms/ Local reputed shops/ Suppliers for supply of Summer Liveries for Drivers/Cleaning Assistants/ Duffries / Malis/ Cooks/ Orderlies/ Peons/Gr-'D'/ D.R.Ws of this Registry for the year 2020-21 and 2021-22 as per terms and conditions and specifications mentioned below:-

1. Liveries are to be prepared strictly according to the specification given below:-
2. The quotationer in whose favour the work order/ supply order will be issued will have to complete the supply within 45 days from the date of the issuance of the work/ supply order and in case of failure in completing the supply exercise within the stipulated period without assigning acceptable genuine grounds, the High Court reserves the right to rescind the tender as well as the work order in whose favour it has been issued and get the balance worked done through other quotationer found suitable;
3. The sealed Tender/ Quotations should be submitted mentioning the name of the tender as "**Tender/ Quotation for Summer liveries**" on the envelop;
4. Rate should be inclusive for all Taxes viz., sales tax/GST etc. for Tripura;
5. **The name of Mills with sample of cloth and price for each item should be clearly mentioned;**
6. Quotation should be submitted **on or before 3PM on 3<sup>rd</sup> March, 2021.**
7. The said Tender/ Quotation shall be opened in the Chamber of the Deputy Registrar (Protocol) on 6<sup>th</sup> March, 2021 at 11:00 AM in presence of the quotationers who may desire to be present;
8. The date of opening of Quotations may, however be changed if required, at the discretion of the Authority without any further notice or information.
9. The High Court reserve the rights to accept or reject any quotation including the lowest one without assigning any reason therefor;
10. No charge for supply of the article form your end to this Registry will be born by the High Court;
11. Clarification, if any, may be obtained from the office of the Court Officer of this Registry during the Office hour on any working day;

12. The supply of Liveries should be as per specification and quality and in case of any deviation is detected at the time of delivery, the article shall not be accepted by the High Court;

**SPECIFICATION OF SUMMER LIVERIES FOR GR-D**

**For Males:**

1. Button up white terry cotton coat (Achkon) with 5" width waist belt 2 Nos. golden lace stripes on white back ground (For Jamadars).
2. Button up white terry cotton coat length to reach below the buttock in each case with 3" white drill with 3 brass buckles with runner (for Drivers).
3. White terry cotton long pant (for Jamadars and Drivers).
4. Grey coloured safari for Orderlies / Group-D / Malis / Cleaning Assistants / D.R.Ws. length to reach the buttock in orderlies / Group-D / Malis / Sweepers / D.R.Ws.
5. White coloured half sleeve Shirt and long pant for Duftries.
6. Brown coloured cap made out of belt as per approved pattern for peons / orderlies / Duftries / Malis / Cleaning Assistants / D.R.Ws. white cap for Drivers and Turban with golden Belt, golden kullah and golden frings (double) for Jamadars.

**For Females:**

7. (i) White coloured Saree with blue coloured border.  
(ii) Blue coloured Blouse (Rubia/Best Quality).

The firm whose quotation is accepted will have to deposit Rs. 2000/- (Rupees Two Thousand) only (Refundable) as security money by demand draft in favour of the Registrar (Admn. P & M).

The authority is not bound to accept the lowest tender.

By order,

*Sd/-*

(S.BHATTACHARYA)

**DEPUTY REGISTRAR (PROTOCOL)**

Copy to:-

- ✓ The System Analyst, High Court of Tripura with a request for uploading the Tender Notice in the Website of the High Court of Tripura.

*16/2/21*

**DEPUTY REGISTRAR (PROTOCOL)**